

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NITHIN GRAINS AND MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 05-01-2022; List of Stakeholders as on Date: 01-03-2022; Name of IP: Ms. Kalpana G; Process Number: 1; Last 5 digit of registration number: 11288

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	615840	1	615840				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	321129178	1	321129178				Annexure 3
4	Unsecured financial creditors	1	322043510	1			322043510		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	20168353	1				20168353	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	663956881	4	321745018	0	322043510	20168353	